Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 147, 148 & 149 of 2011

Dated : 30th January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

<u>Appeal no. 147 of 2011</u>

Western Electricity Supply Company of Orissa LtdAppellant(s)

Versus

Odisha Electricity Regulatory Co & Ors.	mmission Respondent (s)
Counsel for the Appellant (s):	Mr. Buddy A. Ranganadhan Mr. Hasan Murtza
Counsel for the Respondent (s):	Mr. B.K. Nayak Mr. Rutwik Panda for R-1

Appeal no. 148 of 2011

Southern Electricity Supply Company of Orissa Ltd.Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. Respondent (s) Coursel for the Appellant (s): Mr. Buddy A. Ranganadhan

Counsel for the Appellant (s):	Mr. Buddy A. Ranganadhan
	Mr. Hasan Murtza
Counsel for the Respondent (s):	Mr. B.K. Nayak
	Mr. Rutwik Panda for R-1

Appeal no. 149 of 2011

North-Eastern Electricity Supply Company of	
Orissa Ltd.	Appellant(s)

Versus

Odisha Electricity Regulatory Co & Ors.	mmission Respondent (s)
Counsel for the Appellant (s):	Mr. Buddy A. Ranganadhan Mr. Hasan Murtza
Counsel for the Respondent (s):	Mr. B.K. Nayak Mr. Rutwik Panda for R-1

<u>ORDER</u>

The learned counsel for the Appellant has finished his

arguments in all these Appeals.

Post the matters for reply submissions of the Respondents on

20.02.2013.

(Rakesh Nath) Technical Member Ts/rkt (Justice M. Karpaga Vinayagam) Chairperson